

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**ABSTRACT**

High Court for the State of Telangana – Re-constitution of Gender Sensitization and Internal Complaints Committee (GSICC) – Gender Sensitization and Sexual Harassment of Women in the High Court Precincts – The 'Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013 – Modification - Notified.

**ROC.NO.761/SO-1/2000**

**Dated:27.09.2024**

**NOTIFICATION NO.31/SO/2024**

Read: Gazette Notification No.125, dated 26.06.2023 of the State Government of Telangana.

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In partial modification of the orders issued in the Notification read above, the High Court is pleased to pass the following orders:

In exercise of the powers conferred by Regulation 4 (2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Chief Justice of High Court for the State of Telangana has been pleased to nominate Sri C.V.Mallikarjuna Varma as a Member of the High Court Gender Sensitization and Internal Complaints Committee (GSICC) in place of Sri B.S.Chiranjeevi.

*Eam*  
27/9/24  
**REGISTRAR GENERAL**

To

1. The Pri. Secretary to the Hon'ble the Chief Justice. (With a request to place the same before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. The P.S. to the Hon'ble Smt. Justice T.Madhavi Devi (with a request to place the same before the Hon'ble Judge for kind perusal.)
3. The P.S. to the Hon'ble Smt. Justice Juvvadi Sridevi (with a request to place the same before the Hon'ble Judge for kind perusal.)
4. All the P.Ss to the Hon'ble Judges. (with a request to place the same before the Hon'ble Judges, for their Lordships' kind perusal)
5. All the Registrars, High Court for the State of Telangana, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Secretary, H.C. Legal Service Committee, Hyderabad.
9. The Advocate General, State of Telangana, Hyderabad.
10. The Director, High Court Mediation & Arbitration Centre, Hyderabad.
11. The Secretary, Bar Council for the State of Telangana, Hyderabad.

12. The President, High Court Advocates' Association, Hyderabad.
13. The Administrator, Government Pleaders, Hyderabad.
14. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
15. Sri Dr. J.Vijaya Lakshmi, Advocate, High Court for the State of Telangana, Hyderabad [vjuttukonda1@yahoo.com](mailto:vjuttukonda1@yahoo.com) (9866606109)
16. Smt. Valjyanthi B., Advocate, High Court for the State of Telangana, Hyderabad [mall.valjyanthi@yahoo.com](mailto:mall.valjyanthi@yahoo.com) (9989756806)
17. Sri Chandra Mohan Reddy S, Advocate, High Court for the State of Telangana, Hyderabad [chandusomireddy@gmail.com](mailto:chandusomireddy@gmail.com) (9014054527)
18. Smt. Sravya Katta, Advocate, High Court for the State of Telangana, Hyderabad (9849258109).
19. Smt. Poornasri Vangala, Advocate, High Court for the State of Telangana, Hyderabad (9177001127).
20. Smt. Kondaveeti Satyavati, Bhumiika Women's Collective, Hyderabad. (9618771565)
21. Sri B.S.Chiranjeevi, Registrar (Judicial-II), High Court for the State of Telangana at Hyderabad.
22. Sri C.V.Mallikarjuna Varma, Joint Registrar, High Court for the State of Telangana at Hyderabad.
23. Smt. K.Salleshi, Deputy Registrar, High Court for the State of Telangana at Hyderabad
24. All the Officers, High Court for the State of Telangana at Hyderabad.
25. All the Section Heads, High Court for the State of Telangana at Hyderabad.  
(with a request to communicate to all the members working in their sections)
26. The Overseer, High Court for the State of Telangana at Hyderabad (with a request to communicate to all the members under your control)